

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 31**

**IA 3958/2023 IA 3973/2023 IA 4136/2023 IA 4138/2023 IA 851/2024 IN**  
**C.P. (IB)/4578(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **NITIN SURESH SATGHARE & ORS V/s PANCARD CLUB LTD**

Section 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Samuel for the Respondent in IA 3958 of 2023 & Respondent No.2 in IA 4136 of 2023 is present. Adv. Yash B. for the Respondent No.5 in IA 4136 of 2023 & Respondent in IA 851 of 2024 present. Adv. R.R. Rajkumar for the Respondent No.1 is present in IA 4136 OF 2023. Prasad Sarvankar for R1,2,3,5&7 in IA 4136 of 2023 for the Respondent No.6 present through VC. Adv. Priyank Daga for the Respondent present through VC. Adv. Priyank Daga a/w Adv. Vaishnavi Varude for Respondent in IA 3973/2023 present through VC.

**IA 3958/2023**

Ld. Counsel for the Respondent seeks some time. List this matter on Board on **13.06.2024.**

**IA 3973/2023**

The Respondent appears through VC but is not audible. List this matter on Board on **13.06.2024.**

**IA 4136/2023**

Ld. Counsel for the Respondent No.2 seeks some time. Registry is directed to accept the hard copy of submissions of Respondent No.5. Respondent No.1 has already filed the Reply. List this matter on Board on **13.06.2024**.

**IA 4138/2023**

The Legal heirs of Respondent No.4 is yet to file the Reply. Counsel for the Respondent No.1, 2, 3, 5 and 7 submits that they have already filed the Reply. List this matter on Board on **13.06.2024**.

**IA 851/2024**

The Registry is directed to accept the hard copy of Reply. Ld. Counsel for the erstwhile Resolution Professional informs that after approval of the Plan the Application has to be prosecuted by the implementing committee, however, she will have further instructions in due course. List this matter on Board on **13.06.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**